

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A./MA/RA/CP NO. 607 OF 2007

Applicant/s Charan Dass

Respds. UO 3207

Advocate for Applicant/s Sri S. Ahmad

Advocate for Respondent/s Sri Anil Kumar

Notes of the Registry	Orders of the Tribunal	Sheet No. 15
1. Admitted on 6/11/07 2. Vakalatnama has been filed by Sri Anil Kumar, Adv. Counsel for respondent on 11/1/08 (Hon'ble Shri) 3. Counter reply has been filed on 4/3/08 along with MA ① MA 7307/08 delay condone ② MA 7308/08 C/R on record ③ MA 7309/08 dismiss the O.A. 4. Rejoinder has been filed on 4/9/09. Readings are complete. Case ripe for hearing. T.M. 8/2/11 S.O(5)	11.2.2011 Hon' Mr. D.C. Lakha, MA. Mr. Anil Kumar, Advocate is present for the respondents. None is present for the Applicant. Even on the revised call, it seems that the applicant has no interest to pursue the matter hence, it is dismissed in default for want of prosecution. AM Shashi	